

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:03 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/22/10/AMR/2024		10 of IBC	M/s Ramayya Constructions Private Limited

**ORDER**

**Present:** Ms. Manjuladevi & Mr. K.S. Ravichandran, Ld. PCS for the OC.

None appears for the Respondent.

Ld. PCS for the Corporate Applicant shall issue notice to all the creditors by informing the next date of hearing and file a memo of compliance. List the matter on 02.07.2024.

Sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**